

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 261/2025**

IN THE MATTER OF:

Surender Mohan Rana

...Applicant

VERSUS

Municipal Corporation of Delhi & Ors

...Respondents

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FILED BY



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PLACE- NEW DELHI
DATE-23.07.2026

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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 261/2025

IN THE MATTER OF:

SURENDER MOHIAN RANA

...Applicant

VERSUS

MUNICIPAL CORPORATION OF DELHI & ORS. Respondents

STATUS REPORT ON BEHALF OF THE MCD

MOST RESPECTFULLY SHOWETH:

I, Kuldeep Singh S/o Sh. Lal Singh, aged about 50 years, working at the post of Assistant Commissioner, Narela Zone, MCD do hereby solemnly affirm and state as under:

1. "That this Hon'ble Tribunal vide its order dated 06.10.2025 directed the respondent to file the reply to the averments made in the application by the applicant.
2. That the applicant has filed the present OA with regard to dumping and burning of factory harmful waste in the open in Mundka area, it is dumped and burned around urban extension road no. 2 (UER-II) between Delhi Rohtak Road and Delhi Rohtak Railway line and in the outskirts of Mundka, Nangloi and Ranhola Police Station.

3. That subsequent to the order of Hon'ble Tribunal, the area was inspected by the staff of the answering respondent.
4. That in response to the averments made by the applicant regarding the issues related to the illegal dumping and open burning of waste, the action on the same was taken on urgent basis by the office of the Deputy Commissioner, Narela Zone, MCD, and swill remedial actions were also initiated. The following points summarize the actions taken and progress made in addressing the concerns raised by the DPCC as well as by the applicant.

- i) After inspection of the area by the team of officials of answering respondent, immediate action was initiated to clean up the area. Sanitation Manpower was at 209 locations by JE/EMS/NZ for lifting and transporting of mixed garbage and unattended stacked legacy MSW/Silt, including plastic wrappers and carry bags, from the affected area as well as from the whole area of Narela Zone. As per the inspection conducted by the DC/NZ on 18th November 2025 along with the DPCC team, all the household garbage and plastic waste were successfully removed from the site. Photographs of the action taken are annexed herewith as **Annexure R-1.**

The follow-up inspections and cleaning operations, of the area were carried out on 18th November 2025 and thereafter, ensuring that no further waste accumulation, occurred.

- ii) The issue of C&D waste accumulation has been identified as a significant environmental concern. The General Branch has taken strict action and sealed the RMC plants found near the site to prevent further illegal dumping of construction and demolition waste. Copy of the documents pertaining sealing order is annexed as Annexure R-2.

A dedicated team from the MCD has been tasked with continuous monitoring of such activities to ensure that no further

illegal dumping occurs. Inspections will continue to ensure compliance. A challan was also issued against the owner/occupier of the RMC Plant for Rs.50,000/-.

- iii) The burning of waste in open areas, especially involving electrical wires, is a major health and environmental hazard. The MCD team, in collaboration with DPCC officials, conducted further checks to prevent recurrence of such incidents. "the area where the fire incident took place was thoroughly cleaned, and all remaining waste was removed. To mitigate any environmental impacts, a layer of soil was also laid over the area to facilitate plantation activities.

In addition to the above, public awareness campaigns have also been launched to inform local residents about the risks of open burning and the legal implications.

- iv) A comprehensive cleaning operation was carried out, including the removal of all domestic and construction waste. The dust and residual garbage in the area were cleared.

To promote better waste management practices and prevent illegal dumping in the future, **the MCD has planned the following long-term actions:**

- a) Regular monitoring and cleaning of the area under the supervision of the JE/EMS/NZ team.
- b) Increased surveillance and patrolling to deter illegal waste dumping activities.
- c) A dedicated task force for the management of waste disposal in the area. Continued collaboration with DPCC for periodic inspections and preventive measures.

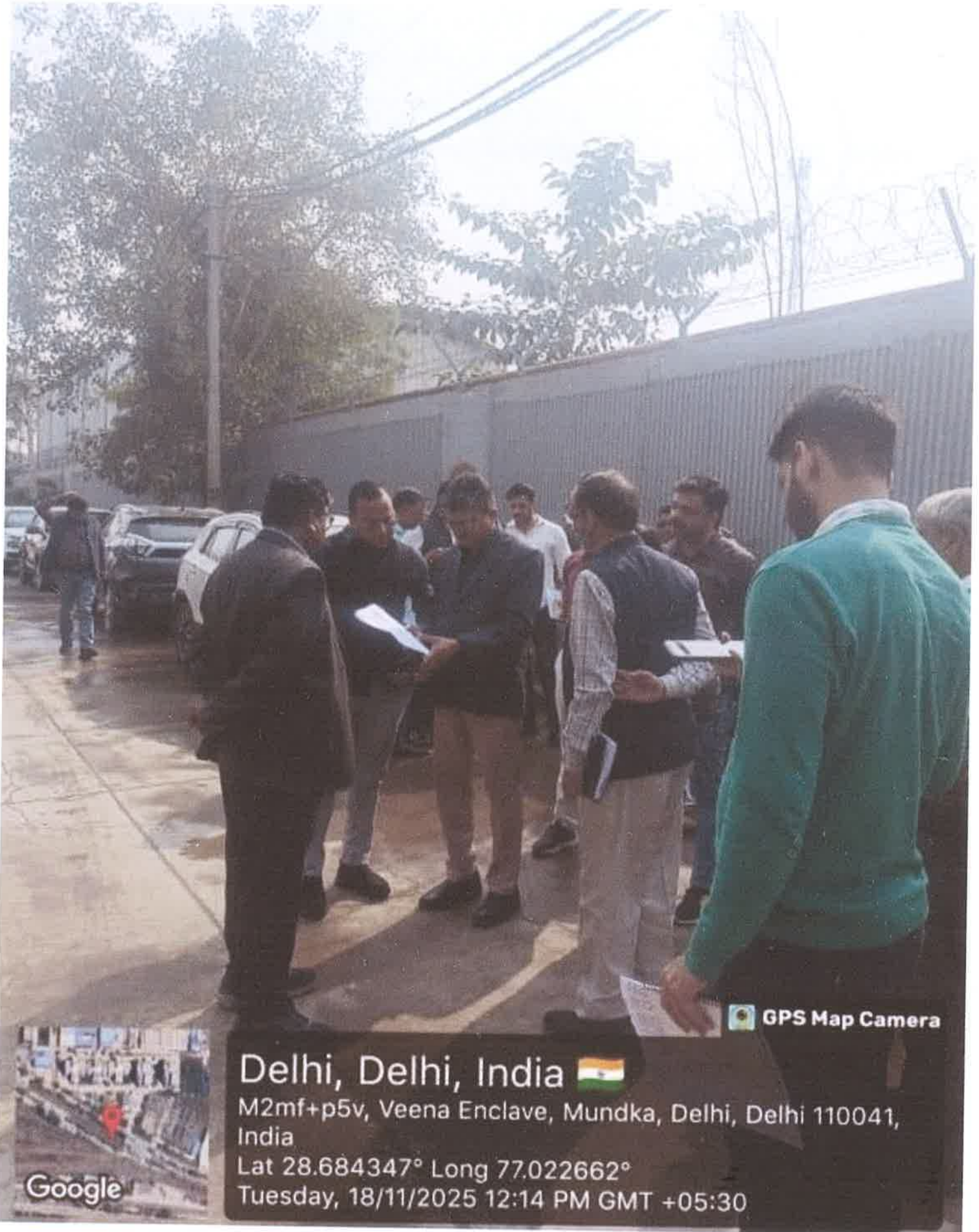
5. That the Office of the Deputy Commissioner, Narela Zone, MCD is fully committed to maintaining cleanliness and preventing illegal waste dumping in the Mundka area. All the issues raised by the applicant have been addressed, and corrective actions have also been undertaken. Continuous monitoring and reinforcement will ensure that such incidents

do not recur, and the area will be maintained in accordance with environmental standards.

6. It is therefore most respectfully requested that the present status report may kindly be taken on record.



Kuldeep Singh
Assistant Commissioner,
Narela Zone,
MCD



GPS Map Camera

Delhi, Delhi, India 🇮🇳

M2mf+p5v, Veena Enclave, Mundka, Delhi, Delhi 110041, India

Lat 28.684347° Long 77.022662°

Tuesday, 18/11/2025 12:14 PM GMT +05:30

Google



CC23, DMRC, Mundka, New Delhi, Delhi, 110081, India

Latitude

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GMT 07:51:29 AM

Longitude

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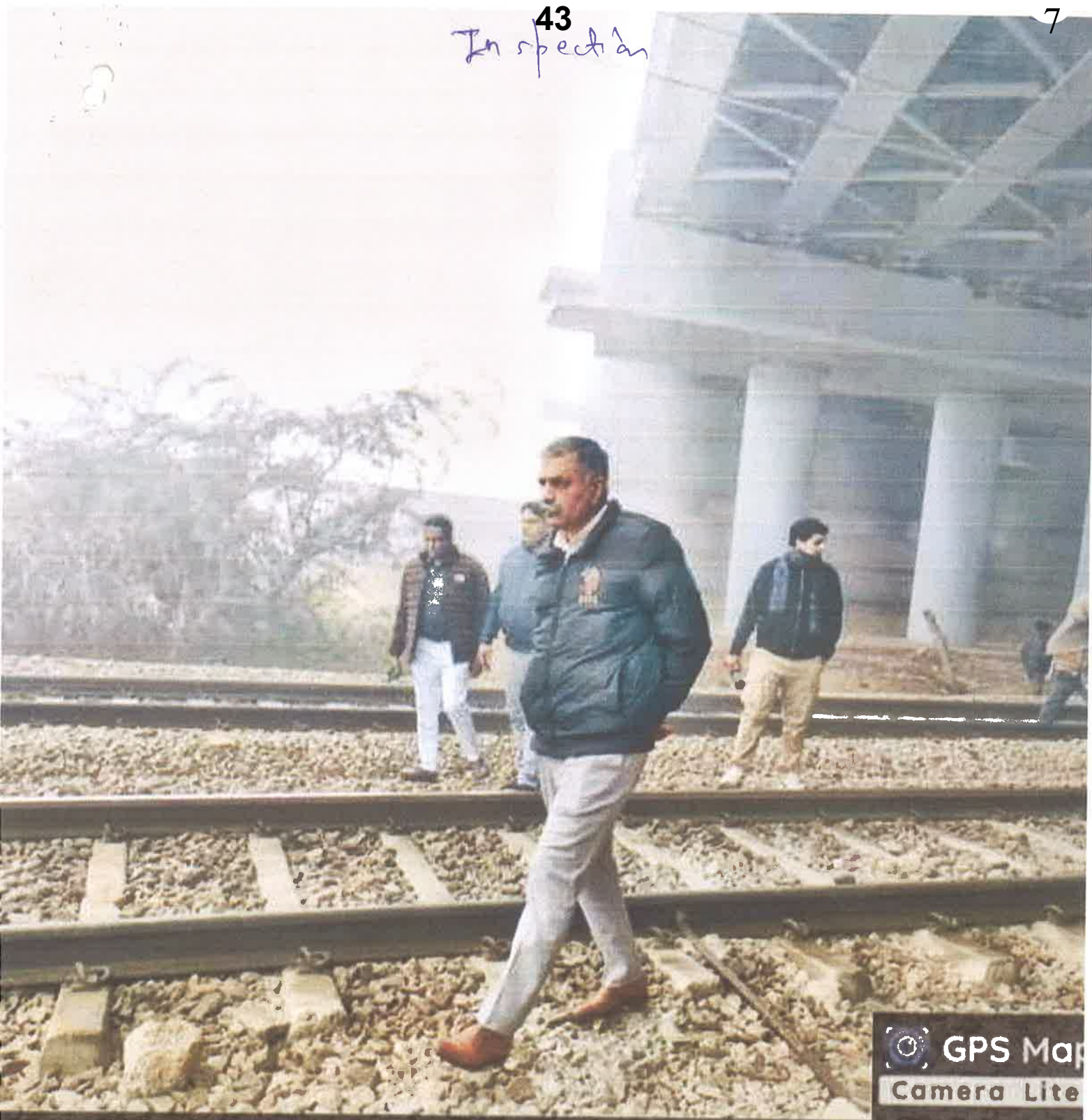
Altitude 214 m

Tuesday, 18 11 2025

43

Inspection

7



GPS Map
Camera Lite

2/23, Veena Enclave, Mundka, New Delhi, Delhi, 110041, India



Latitude
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Longitude
77.02102527°

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GMT 04:44:29 AM

Altitude 214 meters
Tuesday, 30.12.2025



2/23, Veena Enclave, Mundka, New Delhi, Delhi, 110041, India



Latitude

28.68986877°

Local 10:15:27 AM

GMT 04:45:27 AM

Longitude

77.02147016°

Altitude 214 meters

Tuesday, 30.12.2025

Work in progress



GPS Map
Camera Lite

Plot no 58,59,60 sunita vihar,hanuman gali, Mundka, Delhi,
110041, India 🇮🇳

Latitude

28.68698256°

Local 10:48:36 AM

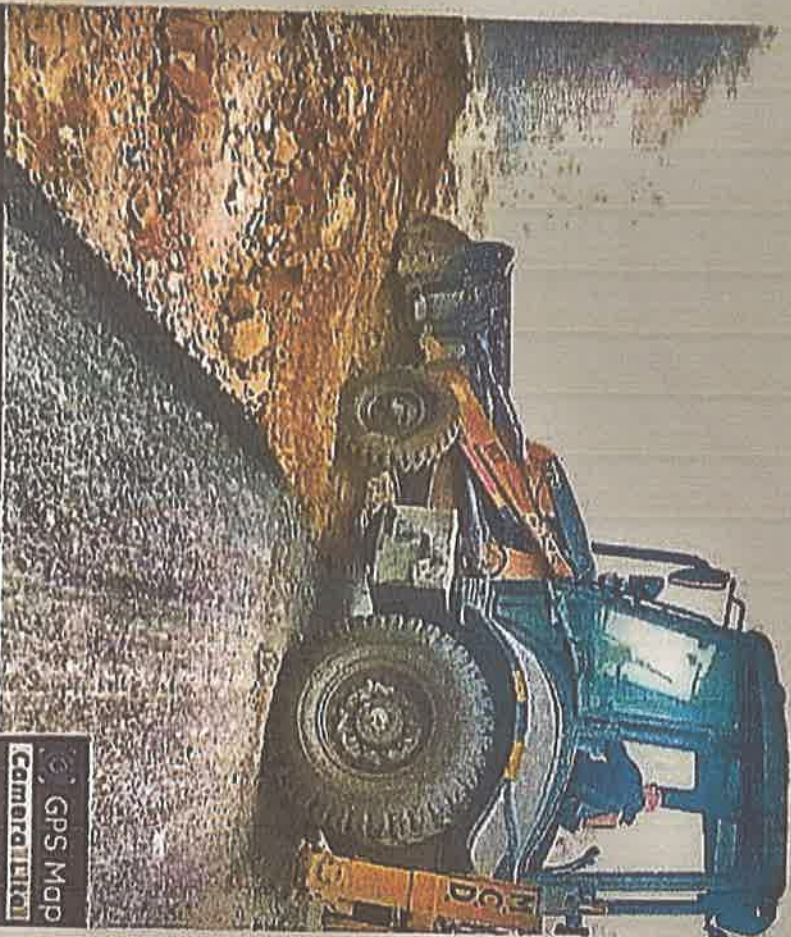
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Longitude

77.02038775°

Altitude 213 meters

Tuesday, 30.12.2025



GPS Map
Camera

Plot no 58,59,60 sunita vihar,hanuman gali, Mundka, Delhi,
110041, India

Latitude
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GMT 05:18:36 AM

Longitude
77.02038775°
Altitude 213 meters
Tuesday, 30.12.2025

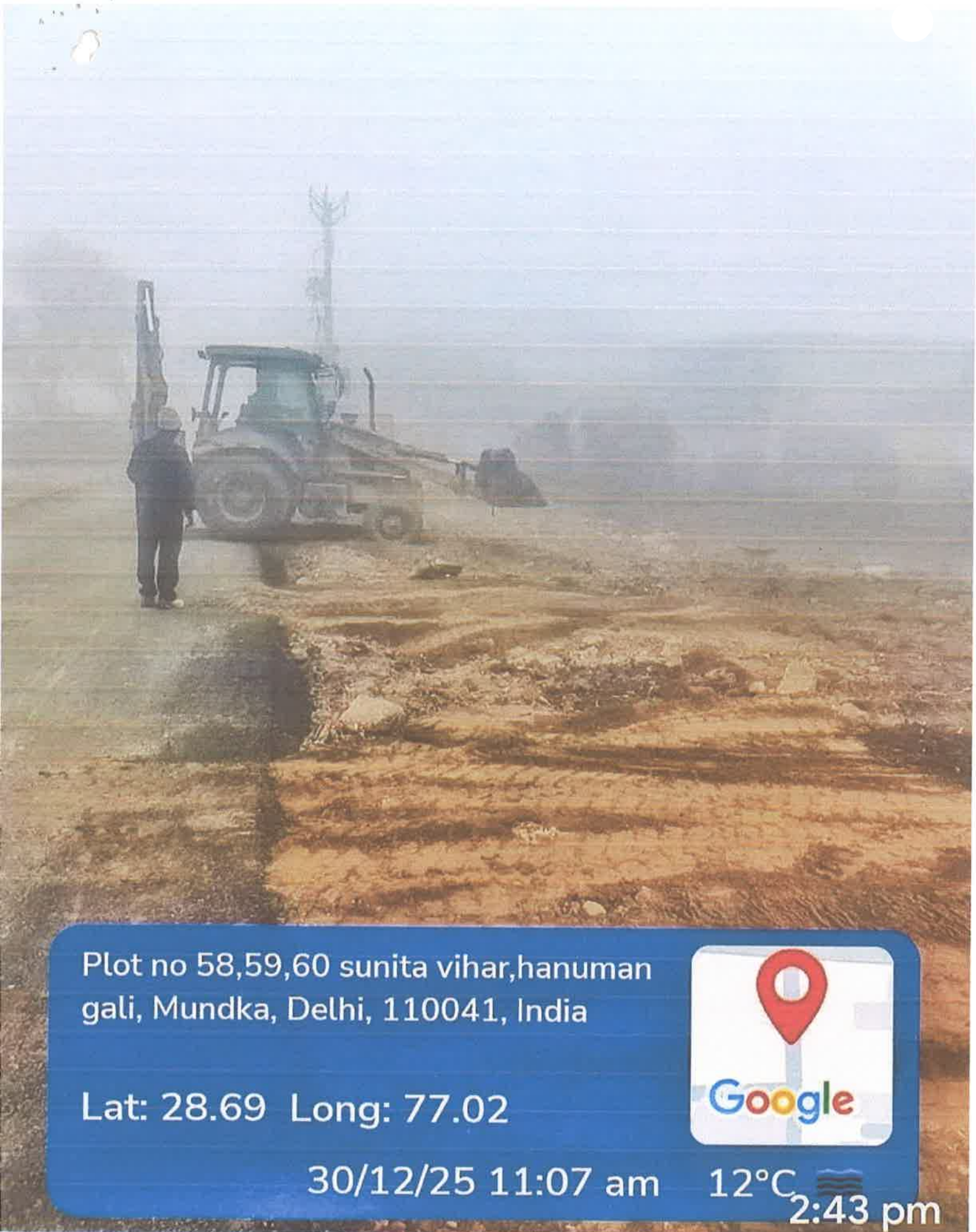


Plot no 58,59,60 sunita vihar,hanuman
gali, Mundka, Delhi, 110041, India

Lat: 28.69 Long: 77.02

30/12/25 11:07 am 12°C





Plot no 58,59,60 sunita vihar,hanuman
gali, Mundka, Delhi, 110041, India

Lat: 28.69 Long: 77.02

30/12/25 11:07 am

12°C

2:43 pm







Plot no 58,59,60 sunita vihar,hanuman gali, Mundka, Delhi,
110041, India 🇮🇳

Latitude

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Local 02:27:46 PM

GMT 08:57:46 AM

Longitude

77.02017978°

Altitude 213 meters

Wednesday, 31.12.2025

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gali, Mundka, Delhi, 110041, India

Lat: 28.69 Long: 77.02

31/12/25 02:28 pm 13°C



Google





KH-56/3, Veena Enclave, Mundka, New Delhi, Delhi,
110041, India

Latitude 28.69

Longitude 77.02

20-07-2...

GMT 10:36:15...

Local 04:06:1...

Altitude 2

status as on 52 20-07-2026

16



 **GPS MAP**
Camera 2024



**KH-56/3, Veena Enclave, Mundka, New Delhi, Delhi,
110041, India**

Latitude **28.69**

Longitude **77.02**

Mon, 20-07-2...

GMT 10:36:15...

Local 04:06:1...

Altitude 215.4



 **GPS MAP**
Camera 2024

 **KH-56/3, Veena Enclave, Mundka, New Delhi, Delhi, 110041, India**

Latitude 28.69

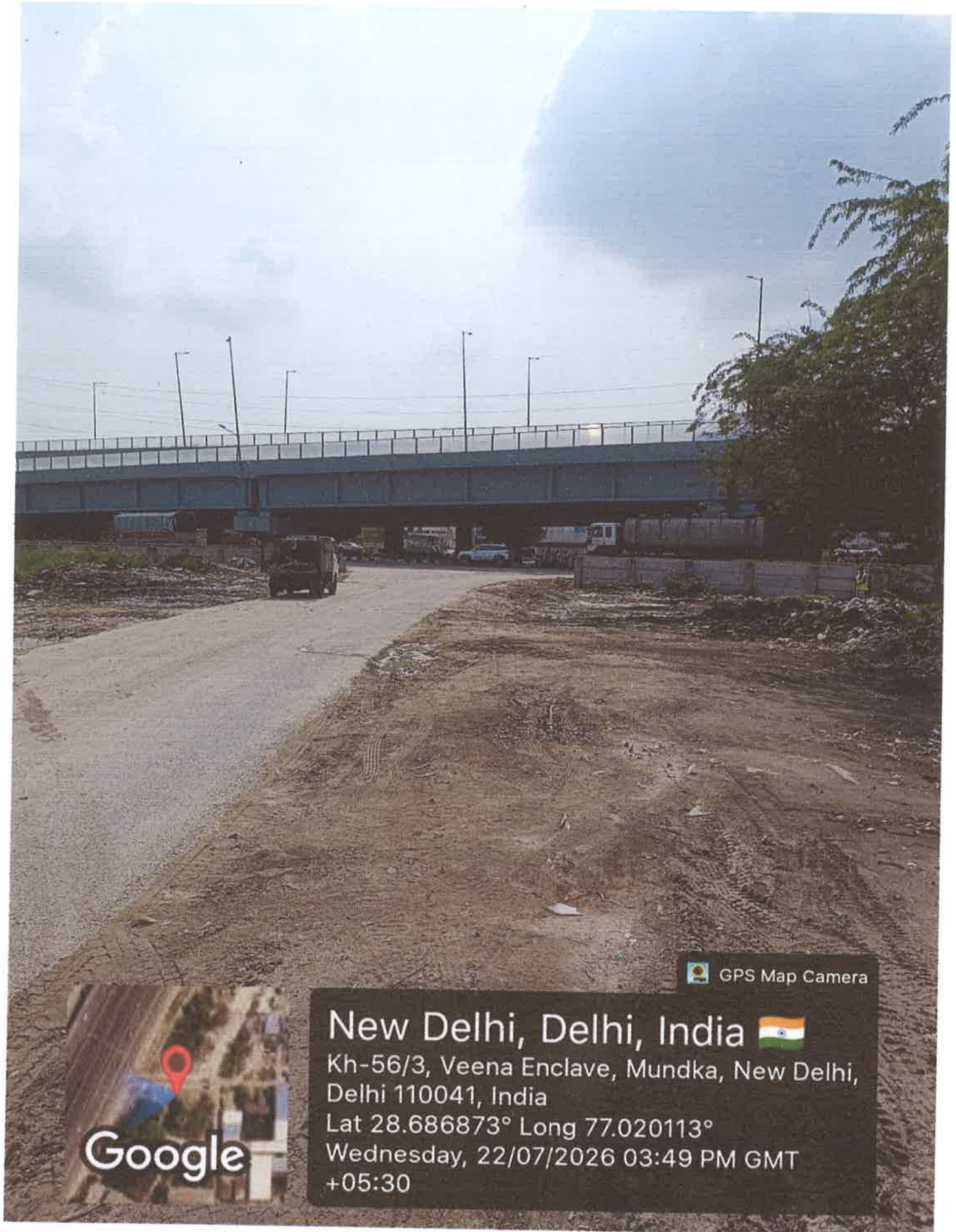
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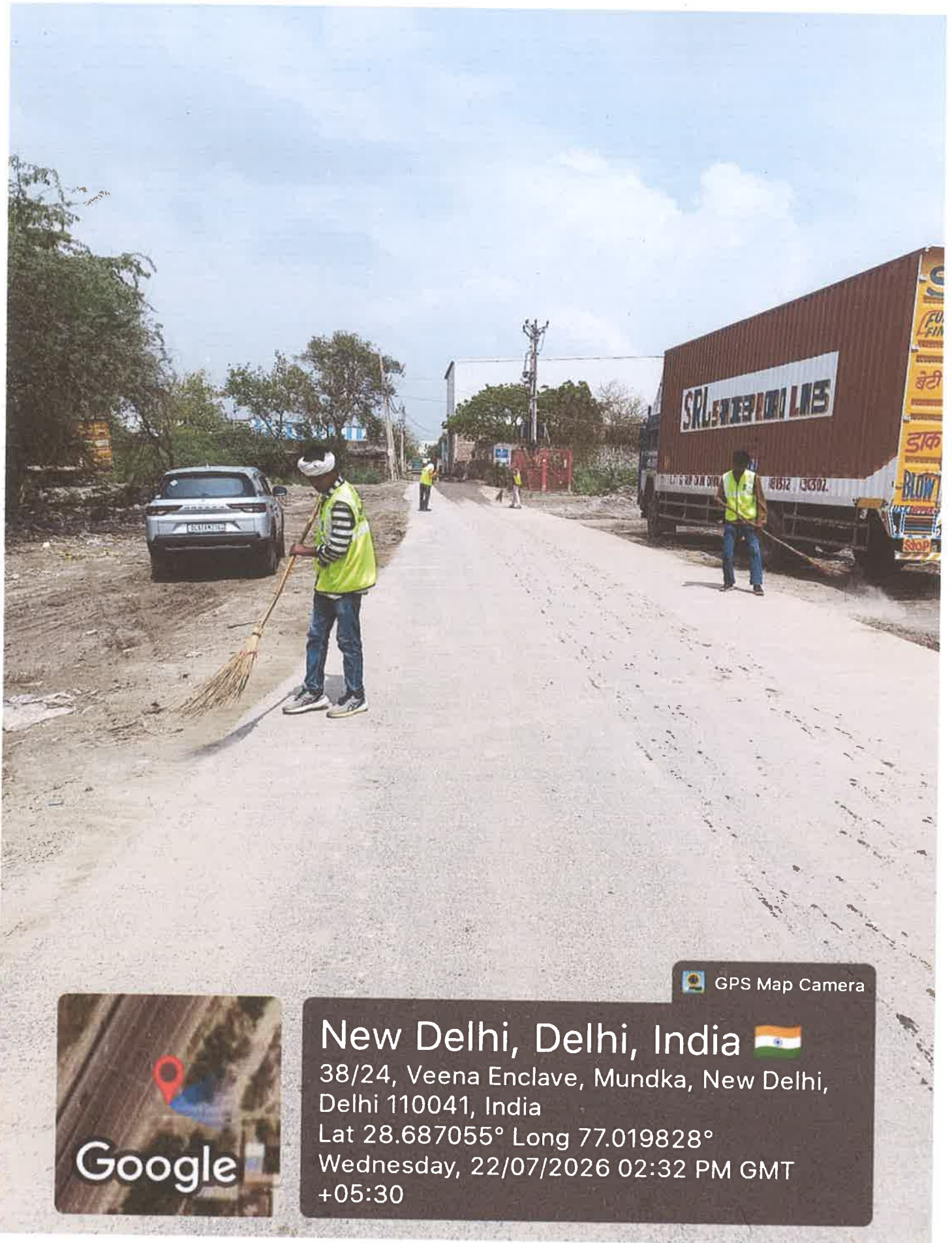
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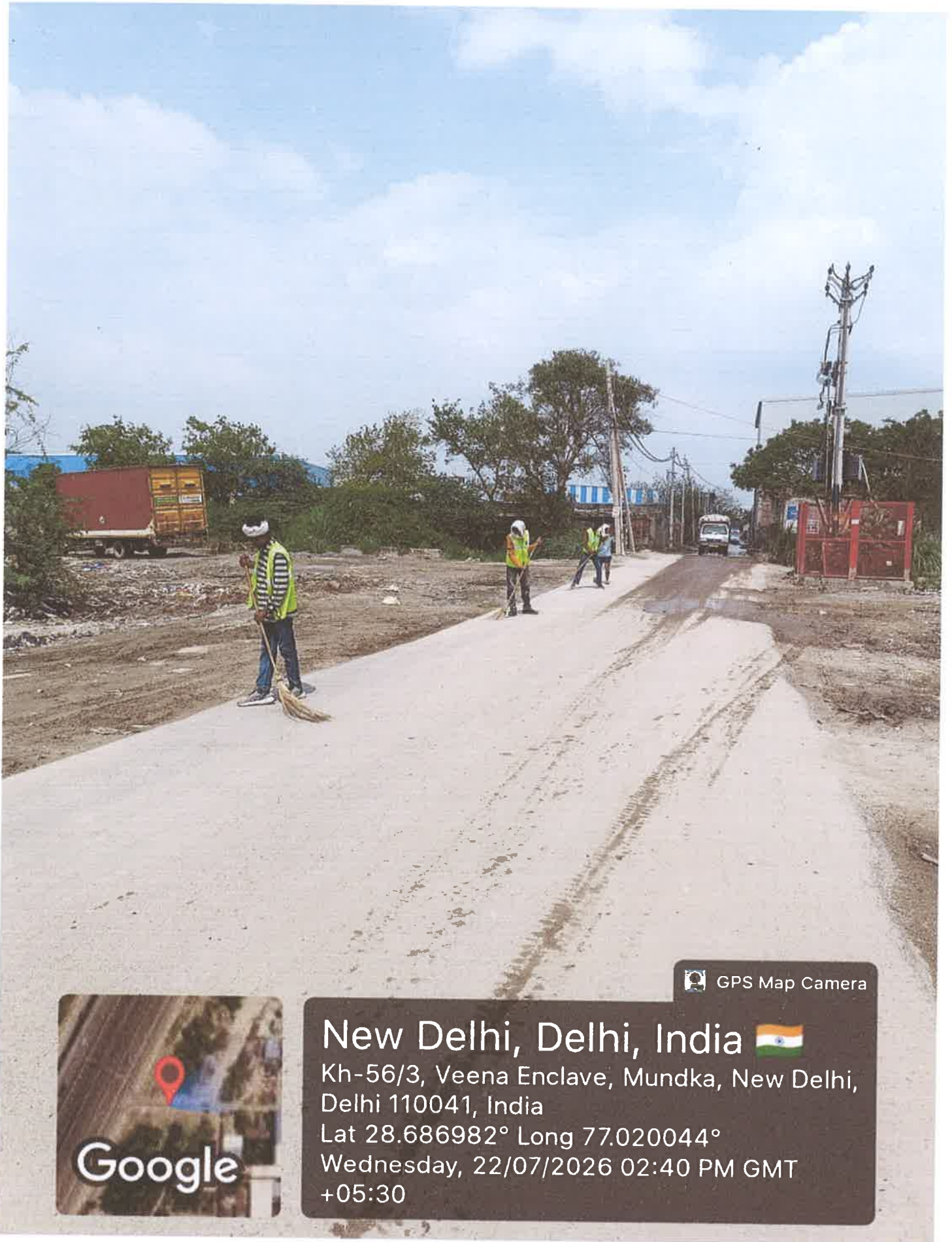


New Delhi, Delhi, India 

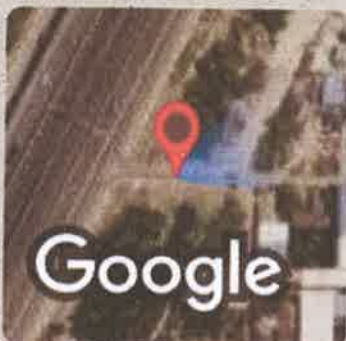
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GPS Map Camera

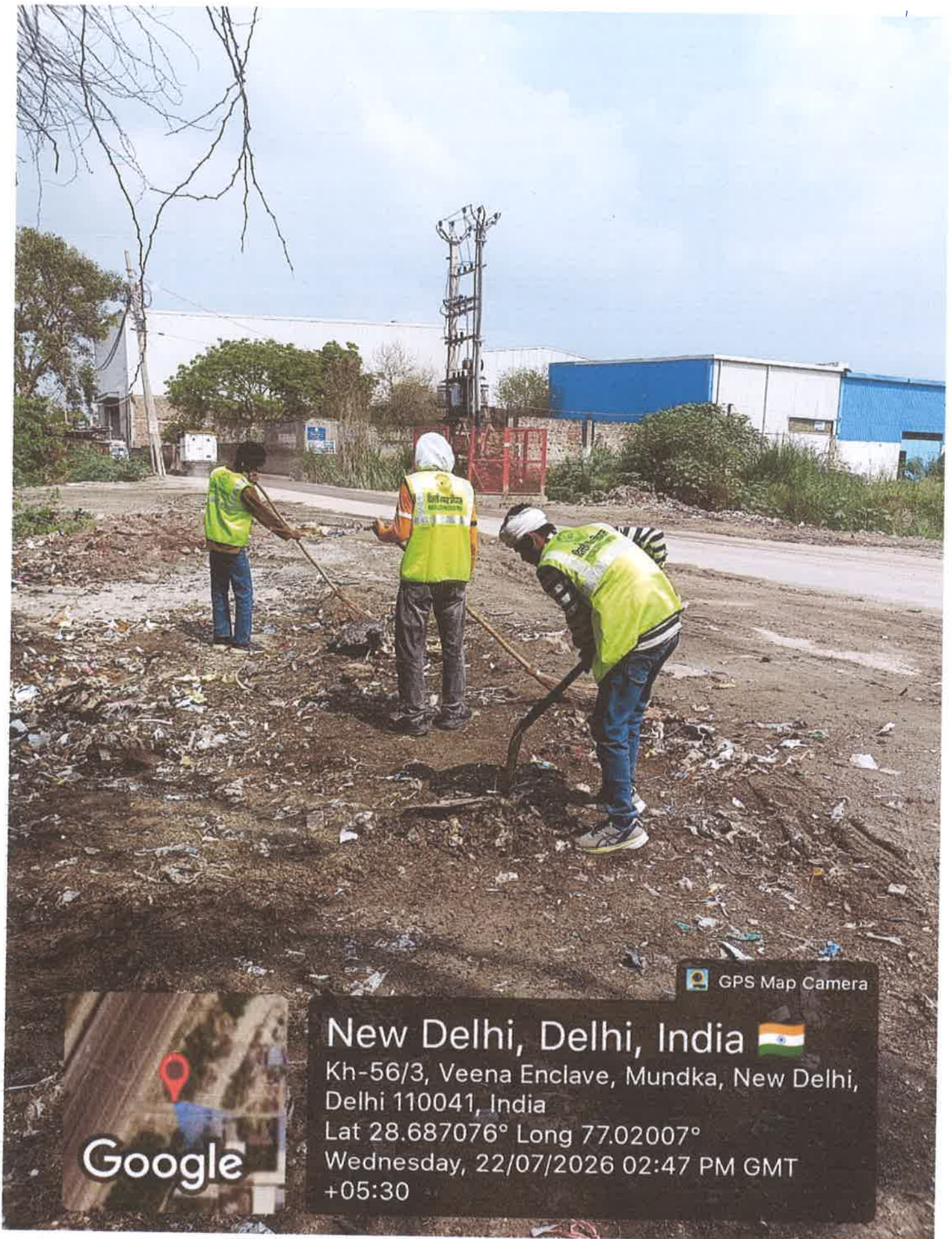


New Delhi, Delhi, India 🇮🇳

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Delhi 110041, India

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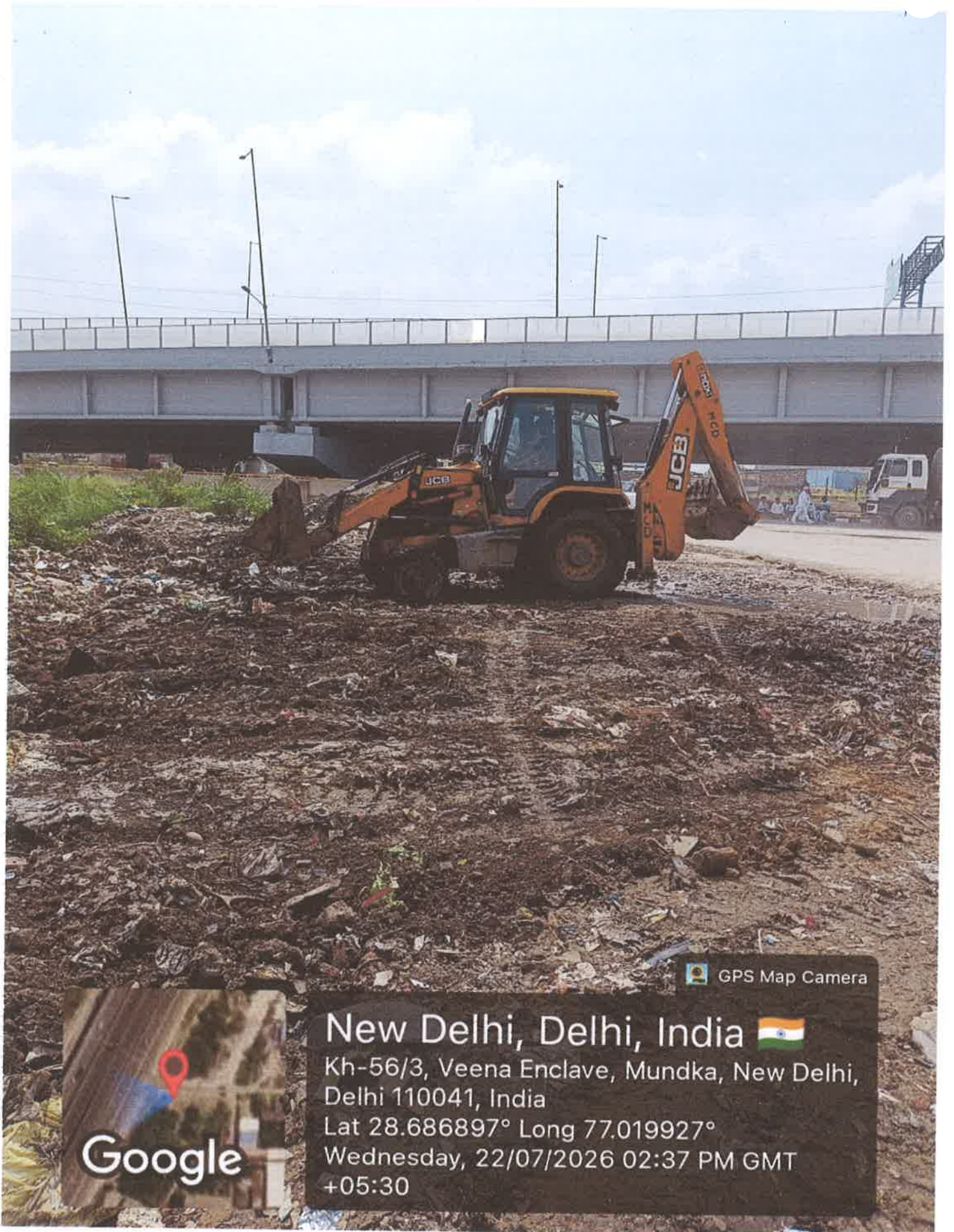
New Delhi, Delhi, India 🇮🇳

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Google



GPS Map Camera

New Delhi, Delhi, India 

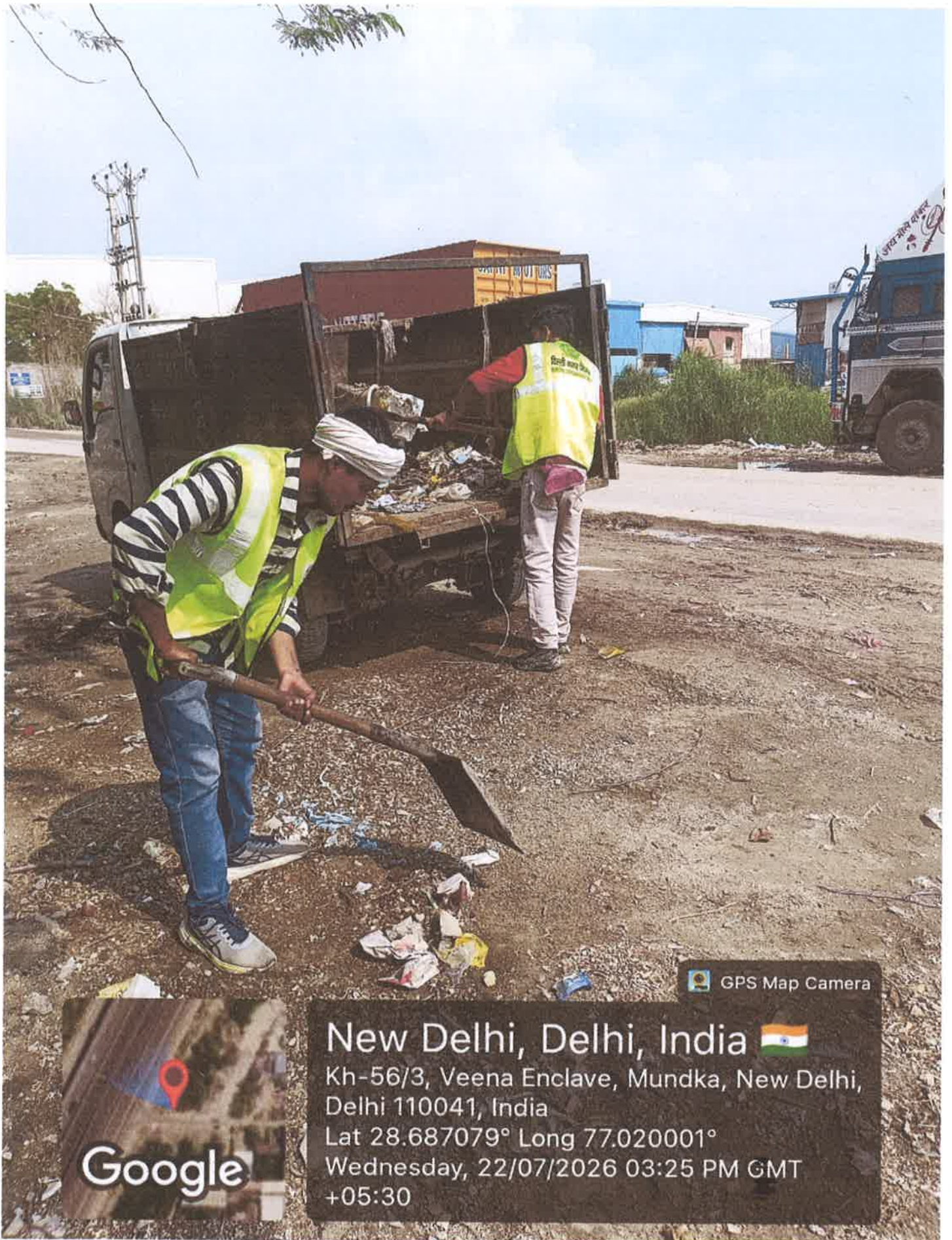
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Google



GPS Map Camera

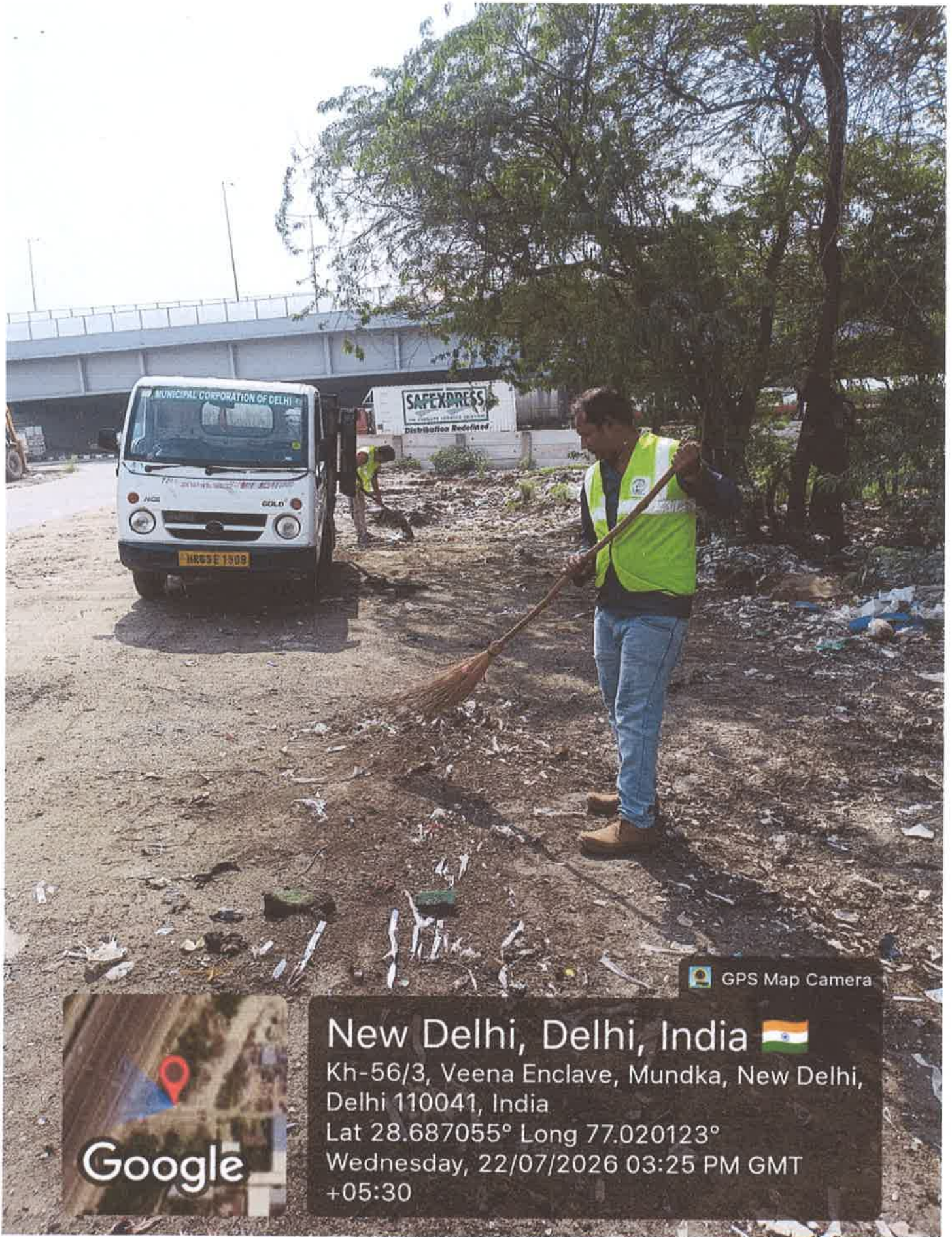
Google

New Delhi, Delhi, India 🇮🇳

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Delhi 110041, India

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Wednesday, 22/07/2026 03:25 PM GMT
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GPS Map Camera

New Delhi, Delhi, India 🇮🇳

Kh-56/3, Veena Enclave, Mundka, New Delhi,
Delhi 110041, India

Lat 28.687055° Long 77.020123°

Wednesday, 22/07/2026 03:25 PM GMT
+05:30

Google

List of Open Site with SK Deployed in Narela Zone

S.No.	W.No.	Location of GVP/Open Site	Name of SK	Name of SI/ASI/SG	Mob. No.
1	1	Railway Station Point	Sunny	Deepak Kumar, SI	9210784787
2	1	Ambedkar Pakr Near ML School	Sonu	Premvir Singh, ASI/LAC	9311156667
3	1	Safiyabad Road Near National Public School	Satbir	THIS NARELA ZONE DY. No 7434 DATE 20/11/25	
4	1	Saboli Road Near Shamshan Ghat	Sunny		
5	1	Mahadev Appt. Cornor Narela (DDA Site)	Sonu		
6	1	Shiv Shakti Appt. Narela (DDA Site)	Sonu		
7	1	Balaji Apptt. Narela (DDA Site)	Raj kumar		
8	1	Opp. Green Valley, Pratibha School	Raj kumar		
9	3	Kureni Near Shamshan Ghat	Satish	Devender Kumar, SI	9873058890
10	3	Near 20 Sutri Colony Singhu Border Road	Amit	Rajnish, ASI	8572028867
11	3	Hospital, Raja Harish Chander Hospital Road	Rajbir	Ravinder Kumar, ASI	8588889665
12	3	Pocket-11, Sector-A6 Narela	Vijay Kumar	Vijay Kumar, SG	9015158063
13	3	Phase-2, Metro Vihar, Near School /Main Road	Bijender	Ex Engineer, Narela Zone (DEMS) Dy. No. 1618 Date 20/11/25	
14	3	Phase-1, Metro Vihar, C-Block and Main Bus Stand	John		
15	3	DDA Near Fabrics Hospital	Vijay		
16	3	Singhu Border Near Toll Tax	Amit		
17	3	FCTS, Phase-2 Metro Vihar	Sadhu		
18	3	Near MCD School, C-Block Metro Vihar	Virender		
19	3	Near Janta Flats/MCD School Piau Maniyari Road	Amit		
20	4	NEAR S.S.N. COLLAGE GATE, ALIPUR	VIJAY KUMAR	Rajender Singh, SI	9871660334
21	4	NEAR S.D.M. OFFICE, ALIPUR	NIRMALA	Anil Kumar, ASI	9355072925
22	4	MAIN TIKRI KHURD ROAD	JOGINDER	Vinod Kumar, ASI	9871185214
23	4	NEAR PRIMARY SCHOOL, SINGHOLA	RAKESH	Rajkumar, ASI	9811385298
24	4	NEAR D.J.B. (PAANI KI TANKI), HOLAMBI KALAN	SATYAWAN	Dayachand, SG	9818288141
25	4	NEAR BATTON FACTORY, HOLAMBI KHURD	KAMLESH		
26	4	NEAR PRIMARY SCHOOL, METRO KHURD	ANAND		
27	4	NEAR MAIN GATE, METRO KHURD	ANAND		
28	4	NEAR MUNIM KA BAGH, BHORGARH	AMAN		
29	4	NEAR GOL CHAKKAR, DSIIDC, BHORGARH	BALWAN		
30	4	NEAR SHIV MANDIR, SECT-27 ROHINI	AJAY		
31	4	NEAR GBSS SCHOOL, KHERA KHURD	KRISHNA		
32	4	NEAR PETROL PUMP, SAHPUR GARHI	RAJESH		
33	4	NEAR BUDEBABA MANDIR, BUDHPUR	DARSHANA		
34	5	Village Hiranki Near Bus stand	Naresh	Krishan Kumar, SI	9971075738
35	5	Kushak Village Mor	Satish	Sudesh Kumar, ASI	9313061611
36	5	Bakhtawarpur Girls School	Ashok	Dariyao Singh, SG	9671962206
37	5	Garhi Bakhtawarpur MC School	Nafe	Ramesh, SG	9811640140
38	5	Sugerpur Village	Ashok	Inder singh, SG	9811967272
39	5	Tigipur Near Primary School	Sunil	Ajit Singh, SG	9650854021
40	5	Jhangola Near Prirmary School	Jaibir		
41	5	Palla Village Phirani Road	Kuldeep		
42	5	Hamidpur Near Veterinary Hospital	Ajay		
43	5	Khampur Village	Vinod		
44	5	Bakoli Near Service Road	Parveen		
45	5	Singhu Village	Satish		
46	5	Hiranki Near Jaman Road	Rakesh Kumar		
47	5	Village Tigipur Near Community Centre	Inder		
48	5	Tajpur Village Phirani Road	Anil		
49	5	Akbarpur Majra Near Shani Mandir	Ashok		
50	5	Akbarpur Majra Poultry Farm (Suraj Farm)	Madan		
51	5	Village Jindpur near Shamshan Bhumi	Vinod		
52	26	S.V. School Sec. 20 Rohini	Rakesh	JK Rana, SI	921130614

53	26	Sec.-20/21, Diverted Road				
54	26	PWD Sec.21 Rohini				
55	26	Pocket-8, Sec.21 Rohini	Rohit	Vinod Kumar, ASI		
56	26	R.K. Plaza, Pkt-3, Sec. 21 Aman Vihar Road	Dharmender	Satish Kumar, ASI	9958374142	
57	26	Main Bus Stop Begumpur Sec. 22	Brijpal	Raj Singh, SG	9873495585	
58	26	Main Kanjhawala Road Rajeev Nagar Sec. 22	Mukesh		9813491974	
59	26	Pocket-17/Pocket-2, Sec.22 Rohini	Ashok			
60	26	Pocket-15, Sector-22 Rohini	Anil			
61	26	Bus Terminal Sec. 22 Back side (DDA Road)	Anil			
62	26	Pocket-11 B, Sec. 23 (DDA Road)	August			
63	26	Near Ashok Apptt. 990 Bus Stand Sec. 23	Sunder Lal			
64	26	Sec.-23/24 Devided Road Sec.23 (DDA Road)	Palley			
65	26	MCD School Pkt-3, Sec. 23 Rohini	Sanjay			
66	26	Sardar Colony Sec. 23 Rohini	Satish			
67	26	Excellence School Sec. 23, Pkt-9	Mahesh			
68	27	Near Red Light, Pocket-5, Sector-24 Rohini	Kanwar Singh			
69	27	Near Pocket-2, Sector-24 Rohini	Balkishan			
70	27	Near Sovereign School, Pocket-15, Sector-24 Rohini	Suraj	Sanjay Kumar, SI		
71	27	Near JJ Colony Gate	Ishwar	Manoj Kumar, SI	9015431314	
72	27	Near Tulip Public School, Pocket-20, Sector-24 Rohini	Satish	Anil K. Pandey, ASI	9953190600	
73	27	Behind Pocket-23, Sector-24 Rohini	Kamla	Ms. Kavita, ASI/LAC	9717386796	
74	27	Behind Pocket-21, Sector-24 Rohini	Nareesh		9911669791	
75	27	Near Park Pocket-7, Sector-24 DPS wala Road	Beena			
76	27	Behind Pocket-4 wala Road, Sector-24 Rohini	Anchal			
77	27	Behind Pocket-28 Near Petrol Pump Sector-24	Rajkumar			
78	27	Near Santom Hospital, Pocket-10, Sector-24 Rohini	Satish			
79	27	Bank Wala Road, Pocket-26, Sector-24 Rohini	Ashwani			
80	28	A-Block, Near Bhola Band	Parveen			
81	28	B-Block, Near Ambedkar Park	Rajbala			
82	28	B-Block, Near Mother Dairy	Sanjay	Satya Pal, SI		
83	29	Pond Near Valmiki Hospital, Pooth Khurd	Chand	Ram niwas, SG	9650625620	
84	29	Shankar Adda, Pooth Khurd	Ramphal	Dalbir Singh, SG	9811896031	
85	29	Kanhiya Dharam Kanta, Pooth Khurd	Rahul	Raj Kumar, SI	9250435770	
86	29	Near Community Centre, Karala Road	Rishi	Satyawan, ASI	9268012346	
87	29	Pooth Khurd Road, Near Shankar Adda	Javitri		8750227789	
88	29	Opp. Shri Krishan Gaushala Kanjhawala Road	Bimla			
89	29	Near UER-2 Barwala Village	Satish			
90	29	Near Community Centre, Barwala Village	Santosh			
91	29	Chhotu Ram Park, Prahladpur	Naveen			
92	29	Behind Co-ed Sr. Sec. School, Prahladpur	Suresh			
93	29	Near Primary School, Prahladpur	Pappal Dev			
94	29	Pappu Colony Road, Prahladpur	Babita			
95	29	Krishna Colony Deep Vihar Road, Prahladpur	Sheela			
96	29	Park Near CTC No. 267, Sector-26 Rohini	Jagbir			
97	29	Open Land Near CTC No. 267 Sector-26, Rohini	Rakesh			
98	29	C-2, DTU Road Sector-27 Firani Road, Shahbad	Pooja			
99	29	Near Drain, Prakash Vihar, Shahbad	Rajpal			
100	29	Shri Shyam Kunj Society Road Opp. PWD office, Sha	Deepak			
101	29	Sector-11, Rohini Road, Near Dwarkadheesh Spciety	Satwanti			
102	29	Bawana Road, Near Sector-11 Red Light, Shahbad	Kavita			
103	29	Khera Kalan Railway Road, Khera Garhi	Kavita			
104	30	Near Munak Nahar, C-Block JJ Colony Bawana	Manoj			
105	30	Near Police Chowki, C-Block JJ Colony Bawana	Balkishan	Hoshiyar Singh, SI	9650822313	
			Balkishan	Balwan, ASI	9050237417	

106	30	Munak Nahar Footpath			
107	30	B-2, Delhi Govt. School, B-Block JJ Colony	Balkishan	Sunil Kumar, ASI/LAC	7700900402
108	30	Near 116 Bus Stand, JJ Colony Bawana	Surender	Rai Singh, SG	8800712464
109	30	Main Road Kabristan, A-Block JJ Colony	Subhash		
110	30	100 Foota Road, JJ Colony Bawana	Mukesh		
111	30	Chhoti Nahar Bawana, Narela Road	Sanjay		
112	30	Chhoti Nahar GVP Point, Narela Road	Bharpai		
113	30	Indraj Colony Shamsan Ghat Road Bawana	Bharpai		
114	31	MAIN ROAD CULURT CHAND PUR	Rai Singh		
115	31	MAIN STEND CHANDPUR	Sukhbir	Rambl Singh, SI	9311554243
116	31	MAJARA MAIN STAND	Ashok	Pradeep Dabas, ASI	9650653943
117	31	DERE WALA ROAD BAJIT PUR	Krishna	Bhupender Dabas, ASI	9716456970
118	31	FIRINI ROAD BAJIT PUR VILL.	Hansraj	Vikas Thakran, ASI	8802498434
119	31	NEAR RAJESH AKHADA NANGAL THAKRAN	Laxmi	Manoj Kumar, ASI/LAC	9582205070
120	31	NEAR NANGAL MOD	Anil		
121	31	NEAR SHIV MANDIR DARYA PUR	Deepak		
122	31	NEAR MALDEV MANDIR DARIYA PUR	Suresh		
123	31	PUNJAB KHOR NEAR ROAD	Subhash		
124	31	PUNJAB KHOR COMMUNITY CENTER	Bittu		
125	31	LADRAWAN ROAD	Satish		
126	31	DADA SANGLA MAGESHPUR	Kuldeep		
127	31	NEAR COMMUNITY CENTER JAT KHOR	Vikas		
128	31	OCHANDI NEAR PRIMARY SCHOOL	Nandkishor		
129	31	HAREWALI NEAR BARAT GHAR	Jasbir		
130	31	HAREWALI BAS STEND	Raj kumar		
131	31	ADITI COLLEGE BAWANA	Rajender		
132	31	KATEWRA MAIN ROAD	Sandeep		
133	31	OCHANDI BAS STEND	Sandeep		
134	31	SOS ISHWAR COLONY	Jaibhagwan		
135	31	QUTAB GHAR NEAR SHIVALAYA MANDIR	Geeta		
136	31	MAGESH PUR INFC DRAIN	Jogender		
137	31	Shiv Mandir Majra	Rakesh		
138	32	Nizampur Village Gajraj Farm	Krishna		
139	32	Garhi Village Main Bus Stand	Satender	Anand Kumar, SI	9582011108
140	32	Main Road Jonti Bus stand	Sanjeev	Vikram Mann, ASI	9910193857
141	32	Main Road Ladpur School nearby MCD School	Subhash	Suresh Kumar, ASI	7838891788
142	32	Shamsan Ghat Road Kanjhawala	Sonu	Rajkumar, SG	9312152626
143	32	Main Bawana Road Kanjhawala	Anand		
144	32	Kanjhawala Village nearby Kuhar	Rajesh		
145	32	Opp. Aggarwal Sweets Kanjhawala	Sachine		
146	32	Pathshala Jain Nagar	Geeta		
147	33	Opp. Water Tank Karala	Ashok		
148	33	Open site near UER-II Sukhbir Nagar	Vinod	Neeraj Saroha, SI	7015557781
149	33	Baside Magic vatika Uday Vihar	Rajbir	Satyawan, ASI	8750227789
150	33	Sukhbir Nagar Open site 100 Ft. Road	Prem	Mukesh Kumar, ASI/LAC	8287917067
151	33	Karala Puliya	Anil	Gulab, SG	9305870700
152	33	100 Ft. Road Bulla Colony	Inderpal		
153	33	Ekta Vihar Ranikhera	Sanjay		
154	33	Ghevra Railway X-ing	Pawan		
155	33	Behind Canara bank	Vijaypal		
156	33	Khara Kuan Ghevra	Manoj		
157	33	Sukhbir Nagar, Near Chhath Ghat	Shyam		
158	33	Ashirwad Vatika, Rama Vihar	Balwan		
159	33	Sultanpur Road Karala	Satish		
160	34	Main Rohtak Road Near Pillar No. 400	Sukhbir		
161	34	D-Block Raigar Chopal Nangloi	Anand	Vijay Kumar, ASI	9711588414
			Jagraj	Avtar Singh, SG	9711528487

162	34	E-Block, Angrejo Wali Dispensary Nangloi	Vinod		
163	34	Nangloi Railway Metro Station	Mukesh		
164	34	Main Rohtak Road Pillar No. 402	Satbir		
165	34	Ratan Park Bus Stand	Bijender		
166	34	Gulshan Park Soniya Hospital	Deepak		
167	34	Rajdhani Metro Station	Rajbir		
168	34	Underpass Friend's Enclave	Rajkumar		
169	34	A-Block Sawda NDPL Office	Krishan		
170	34	Upkar Vihar Sawda	Ashok		
171	34	Nizampur Road Sawda	Surender		
172	34	A-Block JJ Colony Sawda	Sarwan		
173	34	B-Block JJ Colony Sawda	Suresh		
174	34	D-Block JJ Colony Sawda	Pradeep		
175	34	H-Block JJ Colony Sawda	Bedo		
176	34	C-Block JJ Colony Sawda	Ashok		
177	34	M-Block JJ Colony Sawda	Sanjeev		
178	34	Chara Mandi Baba Haridas Colony Tikri Border	Manjeet		
179	35	Kanishka Garden, Vir Bazar Road	Soniya	Pradeep Chaudhary, SI	9650050345
180	35	Metro Pillar No. 445/448 Rohtak Road	Sanjay	Surajbhan, ASI	7982826758
181	35	Metro Pillar No. 466 Near Transformer	Ravinder	Ajay Kumar/Vijay, ASI/LAC	9278383915
182	35	C-5, Swarn Park	Sunil	Vijender Kumar, ASI/LAC	9990570846
183	35	Near Ganga School, Hiran Kudna vill.	Kavita		
184	35	Near Shamshan Bhumi, Hiran Kudna vill.	Surender		
185	35	Opp. Dispensary, Hiran Kudna vill.	Rajesh		
186	35	Near 809 Bus Stand, Neelwal Vill.	Jogender		
187	35	Tikri Road, Neelwal vill.	Ajay		
188	35	Mundka Metro Station	Mukesh		
189	35	Opp. SBI Rohtak Road Mundka	Rakesh		
190	35	Near School Maldan Ranikhera Road Mundka	Zile		
191	35	Mundka Industrial Area Metro Station	Rahul		
192	35	Tikri Kalan Metro Station Rohtak Road	Sunil		
193	35	Sukhi Nahar Amar Colony	Mukesh		
194	35	Bhagat Singh Park, Tikri Kalan	Ratan Prakash		
195	35	PVC Market Tikri Kalan	Jaipal		
196	35	Durga Mata Mandir Todarmal, Mundka	Anil		
197	36	Uday Vihar-2 Nikhil Vihar Nangloi	Raju	Ajay Kumar, ASI	9643905429
198	36	Meera Bagh Road Chander Vihar Nilothi	Surender	Rishipal Yadav, ASI	8920740004
199	36	A-370, Nilothi Ext. Road Nilothi	Rakesh	Karamveer, SG	9273433639
200	36	Vikas Puri Extension Part-1, Nilothi	Rajbir		
201	36	Khandda Chowk, Near Compactor Nikhil Vihar	Bijender		
202	36	Pani Plant Road Rishal Singh Park Kamruddin Nagar	Jogender		
203	36	Chajju Ram Colony Kamruddin Nagar	Girish		
204	36	Main Najafgarh Road Hanuman Mandir (closed Dha)	Rajbir		
205	36	62 Chander Vihar Nangloi	Arjun		
206	36	127 Chander Vihar Nangloi	Arjun		
207	36	Tek chand Colony Guru Hargobid Singh Marg	Parveen		
208	36	60 Foota Road Nilothi Village	Somnath		
209	36	Shiv Mandir Road Near Community Center Nilothi	Sanjay		

For n-action pl.

AE-I & II



Municipal Corporation Of Delhi

NARELA ZONE

Engineering department

To
BHUSHAN (Mob # 9811010519)
SON OF Shri
Shiva RMC near satlok ashram, nangloi
Challan No: 20251118360321

CHALLAN UNDER - Air Pollution/NGT

SECTION UNDER -

Payment Mode: Not Paid

Whereas, during the surprise inspection on **18 Nov 2025** various NGT violations have been observed on the **Construction material stored at site was not fully covered resulting in air pollution., Dust emission at construction site was noticed., Workers working on construction site involving in carrying in construction material/debris were not provided masks.**

And whereas, Hon'ble NGT inter-alia directed that No Government Authority, contractor, builder or any other person would be permitted to store/dump construction material on the metalled road. No construction material or dust fly shall be permitted outside the plot area (if not properly covered with tarpaulin). No malba/building material/garbage should obstruct the flow of drains.

And whereas, the Hon'ble NGT further directed that if in such events offender refuses to comply with the direction of the Authorised Officer(s), then the concerned officer would have the liberty to serve a Notice upon him for appearing to pay compensation as may be determined by the Hon'ble Tribunal in accordance with law.

And whereas, you have been found committing the violations of the above whose brief description is orders of the Hon'ble National Green Tribunal on **18 Nov 2025** re-produced below:

Brief description of Violation

Now therefore, you are directed to deposit Compensation amount of Rs. **50000/-** the demand draft in favour of Commissioner, MCD at CSB Centre situated in MCD Zonal Office Building, Nigam Bhawan, Desh Bandhu Gupta Road, Anand Parvat, Delhi-110005, on account of above NGT violation(s) within 03 days. You are hereby further informed that, in case the said amount is not paid within the prescribed period, the same shall be forwarded to Hon'ble Green Tribunal with a request to take suitable action in the matter.

(Challaning Inspector)
sd/-

Full Name Rahul Kumar
Designation JE-(B-II)

Court Name: Metropolitan/Municipal Magistrate, Delhi
Magistrate Name, N/A

Delhi Municipal Corporation / Against Offender Name BHUSHAN(Mob#:9811010519)

Complaint Section of Delhi Municipal Corporation Act 1957 Section Under 461.

It is prayed that the complaint from the other side of the page proves the accused to be a criminal under Section /461 Therefore, it is prayed that after hearing the complaint, the accused should be punished as per law. I have the right to submit a complaint on behalf of the Corporation under Section 467-C of the Delhi Municipal Corporation Act,1957.

Witness

1 _____
2 _____



MUNICIPAL CORPORATION OF DELHI
OFFICE OF THE DEPUTY COMMISSIONER
ROOM NO. 108, FIRST FLOOR, ZONAL OFFICE COMPLEX,
ARYA SAMAJ ROAD, NARELA, DELHI-110040
NARELA ZONE

No. F6 (1)/DC/NRZ/2025/D- 179

Dated: 02-12-2025

SEALING ORDER

Whereas, the Apex Court has repeatedly directed that industrial units operating in non-conforming/residential areas of Delhi, in violation of the Master Plan of Delhi, must be closed down or shifted. The Hon'ble NGT has also issued various directions in this regard.

And whereas, pursuant to the aforesaid directions and to comply with the request of the Factory Licensing Department/HQ/MCD vide letter No. FL/MCD/HQ/2024/D-239 dated 01.10.2024 regarding action against illegal/impermissible industrial units operating in residential (non-conforming) areas—received from the Office of the Deputy Commissioner, Factory Licensing Department, Dr. S.P.M. Civic Centre, New Delhi-110002—owners/occupiers of such premises were directed to stop misuse activities that do not fall within the ambit of MPD-2021.

And whereas, it has been brought to my notice that the premises situated at Khasra No. 39/13/18, Veena Enclave, Mundka Village, Delhi-110041, in the name and style of M/s Shiv RMC, Shri Chandra Bhan Lakra, is being used for operating an RMC Plant, which is against the sanctioned land use as per the Master Plan of Delhi/Zonal Plan.

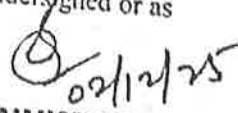
And whereas, a Show Cause Notice was issued vide No. F6(1)/DC/NRZ/2025-26/D-170 dated 18.11.2025 and duly served upon the owner/occupier of the premises, directing them to stop the illegal/polluting activity, bring the premises within the permitted use under MPD-2021 within 48 hours, and file an affidavit in compliance.

And whereas, in response to the said Show Cause Notice, the owner/occupier has not submitted any reply. However, during a re-inspection of the site on 24.11.2025, it was observed that the unit was still operational, and the misuse continues.

Now, therefore, the undersigned, in exercise of the powers delegated to me by the Commissioner, Municipal Corporation of Delhi, under Sections 345-A/347 read with Section 491 of the Delhi Municipal Corporation Act, and after considering the reports placed before me, hereby order that the aforesaid premises be sealed forthwith.

No person shall remove or tamper with the seal except under an order of the undersigned or as provided under Section 345-A(3) of the DMC Act.

M/S SHIV RMC,
SH. CHANDRABHAN LAKRA,
K. NO. 39/13/18, VEENA ENCLAVE,
MUNDKA VILLAGE, DELHI-110041.


DEPUTY COMMISSIONER
NARELA ZONE





